

1	9	10	11	12	13	14	15	16
2. Arunachal Pradesh	0	69	93	311	1264	0	1	2
3. Assam	69	599	3565	6730	30140	1	9	32
4. Bihar	537	223	3952	13753	53692	95	15	51
5. Goa	0	80	364	96	1036	1	6	15
6. Gujarat	0	1797	4112	19739	14593	79	36	102
7. Haryana	0	950	2523	1735	10134	21	26	67
8. Himachal Pradesh	0	328	1011	1056	7732	11	8	30
9. Jammu and Kashmir	0	237	1114	3104	10483	14	12	37
10. Karnataka	360	1497	8168	23579	23321	135	172	117
11. Kerala	169	481	2655	2964	6717	102	42	518
12. Madhya Pradesh	0	3778	3656	20076	81198	53	49	69
13. Maharashtra	567	2834	10647	21790	41722	289	179	1902
14. Manipur	0	60	516	611	2547	0	3	19
15. Meghalaya	0	29	417	913	4336	10	1	3
16. Mizoram	0	18	345	733	1318	1	1	1
17. Nagaland	3	10	282	470	1469	2	1	3
18. Orissa	440	231	5967	12096	42104	69	21	63
19. Punjab	0	1142	2163	2538	12590	22	18	109
20. Rajasthan	0	1706	3839	14893	34527	46	24	89
21. Sikkim	0	27	72	122	504	1	0	1
22. Tamil Nadu	0	2975	3765	5473	30796	88	168	157
23. Tripura	0	198	383	414	2065	2	1	4
24. Uttar Pradesh	0	4398	2737	20436	92554	121	105	122
25. West Bengal	0	1566	5028	2906	51021	55	41	160

[Translation]

Implementation of Rural Development Schemes in U.P.

199. SHRI MITRASEN YADAV : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the contribution of the Union Government being made for the implementation of various schemes of rural development in Uttar Pradesh and the procedure of evaluation of these schemes;

(b) whether the representatives of people have been deprived of by the U.P. Government for participating in the implementation management and evaluation of these schemes;

(c) if so, the reasons therefor, and

(d) the step taken to ensure the participation of public representatives in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) The funds provided to Uttar Pradesh for implementation of various rural development schemes in the last three years are indicated below :-

Year	Amount (Rs. in crores)
1996-97	1130.02
1997-98	1406.72
1998--99 (upto to Jan. 1999)	1429.48

The schemes are evaluated through Concurrent Evaluation and other specific studies sponsored by the Ministry. The Programme Evaluation Organisation

of the Planning Commission also undertakes evaluation studies of the schemes.

(b) to (d) The programme guidelines provide for participation of the elected representatives like MPs and MLAs in planning, implementation and monitoring of the programmes. The MPs and MLAs are members of the Governing Bodies of the District Rural Development Agencies (DRDAs)/Zilla Parishads (ZPs) which approve the District Annual Action Plans. The MPs and MLAs are also members of the district and block levels Vigilance & Monitoring Committees which are empowered to supervise, exercise vigilance and monitor the implementation of all programmes of the Ministry. In the State Level Vigilance and Monitoring Committees one representative of each national Party is a member.

[English]

Human Rights as a Subject of Education

200. DR. ULHAS VASUDEO PATIL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government propose to include 'Human Right' as a subject at various levels of education;

(b) if so, the details thereof;

(c) whether any Committee has been constituted by the U.G.C. to prepare syllabus for the said course;

(d) if so, the recommendations of the committee; and

(e) the action proposed to be taken by the Government on the recommendations?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) to (e) 'Human Right' has been included in the curriculum for all stages of school education but not as a separate subject. Human Rights have been integrated in the curriculum of various subjects at all stages of school education.

U.G.C. has constituted a Standing Committee for starting P.G. Courses/holding Seminars/Workshops/Symposia in the Universities and not for preparation of syllabus for the said courses. The Committee will also act as a core group to advise U.G.C. on Human Rights Education.

UGC has come out with an Approach-paper highlighting the UGC's IX Plan approach to promotion

of Human Rights Education and laying down guidelines for providing financial support to the Universities and Colleges in this regard.

Research Projects

201. SHRI VIJAY GOEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of research projects undertaken by Jawaharlal Nehru University during the last three years and current year, year-wise; and

(b) the amount of grants provided to JNU and contribution of private firms towards these projects?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) and (b) According to the information furnished by the Jawaharlal Nehru University, the number of research projects undertaken by the University during the last three years and the amount of grant provided to the University for the purpose (including the contribution of private firms) are as follows :-

Year	No. of Projects	Amount (In Rs.)
1996	81*	979,43,312
1997	33	346,67,249**
1998	36	320,67,600
1999	Nil	Nil

* It includes running projects of the previous years.

** It includes one grant of Rs. 17,52,430 received from Hindustanes. Levers. Researches. Foundation.

Additions and Alterations Work

202. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether works of additions and alternations at 10% charges have been suspended by the CPWD from 31-12-98 to 31-3-99;

(b) if so, the reasons therefor;

(c) the steps taken to resume the works;

(d) whether works executed under 10% charges are not maintained and attended promptly; and

(e) if so, the reasons therefor and the steps taken to register the complaints of those works by the